

Annexure 9

Name of the corporate Debtor: Reliance Communications Limited

Date of Commencement of CIRP: May 07, 2019

List of creditors as on: December 11, 2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in INR)

S.No.	Name of creditor	Details of Claim received			Details of Claim Admitted				Amount covered by Guarante e	Whether related party?	% Voting Share in CoC	Amount of Continge nt Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest										
1	DR.ITM LIMITED	21-May-19	100,000.00	100,000.00	-	-	No	-	-	-	-	-	-	-	-	-
2	SE ASSOCIATES	4-Dec-19	910,856.00	-	-	-	No	-	-	-	-	-	910,856.00	-	-	-
3	GTS COMMUNICATIONS	-	47,088.47	47,088.47	-	-	No	-	-	-	-	-	-	-	-	-
4	PRAGATHI ASSOCIATES	-	100,000.00	100,000.00	-	-	No	-	-	-	-	-	-	-	-	-
5	RAJENDRAKUMAR K CHAUDHARI PROP.(JIVANT ENTERPRISE)	20-May-19	1,410,290.00	-	-	-	No	-	-	-	-	-	1,410,290.00	-	-	-
6	J.B. INFRA TECH INDIA PVT LTD	-	407,367.00	-	-	-	No	-	-	-	-	-	407,367.00	-	-	-
7	DR. DESH BHUSHAN JAIN	-	1,928,111.54	-	-	-	No	-	-	-	-	-	1,928,111.54	-	-	-
8	D. K. SINGAL & ASSOCIATES	21-May-19	1,042,995.00	977,395.00	-	-	No	-	-	-	-	-	65,600.00	-	-	-
9	BLUEBELL ENTERPRISES	21-May-19	546,077.00	521,638.05	-	-	No	-	-	-	-	-	24,438.95	-	-	-
10	MAHENDRI DEVI SRC LOGISTIC	-	135,326.50	135,326.50	-	-	No	-	-	-	-	-	-	-	-	-
11	ANANT RAI MAITHIA	21-May-19	163,314.00	-	-	-	No	-	-	-	-	-	163,314.00	-	-	-
12	M/S JAY SRIRAM ENTERPRISES	17-May-19	126,181.30	126,181.30	-	-	No	-	-	-	-	-	0.00	-	-	-
13	NEW REFRIGERATION INDIA	18-May-19	466,931.00	466,931.00	-	-	No	-	-	-	-	-	-	-	-	-
14	MANOJ KUMAR RAY	20-May-19	1,800.00	1,800.00	-	-	No	-	-	-	-	-	-	-	-	-
15	M/S KRISHNA SERVICES	-	1,980,517.67	1,980,517.67	-	-	No	-	-	-	-	-	-	-	-	-
16	MAVENIR INDIA INFORMATION TECHNOLOGY PRIVATE LIMITED	9-Jul-19	27,956,060.14	27,956,060.14	-	-	No	-	-	-	-	-	-	-	-	-
17	KANUPRIYA YADAV	28-Nov-19	48,231.00	48,231.00	-	-	No	-	-	-	-	-	-	-	-	-
18	YASH SHARMA	28-Nov-19	49,765.00	49,765.00	-	-	No	-	-	-	-	-	-	-	-	-
19	HL TRANSPORT SERVICES VENDOR CODE : 369607	-	586,713.72	586,713.72	-	-	No	-	-	-	-	-	-	-	-	-
20	KAILASH GUPTA	-	235,000.00	-	-	-	No	-	-	-	-	-	235,000.00	-	-	-
21	MUKUND BAHE	24-Sep-19	50,600.00	28,050.00	-	-	No	-	-	-	-	-	22,550.00	-	-	-
22	BENISON TECHNOLOGIES PVT LTD	27-Nov-19	1,321,600.00	1,321,600.00	-	-	No	-	-	-	-	-	-	-	-	-
23	KAILASH CHAND LAAD	15-May-19	4,558.73	4,558.73	-	-	No	-	-	-	-	-	-	-	-	-
24	VIJAY BHASKARA RAO	-	140,000.00	140,000.00	-	-	No	-	-	-	-	-	-	-	-	-
25	KESHAV KANT AGARWAL	10-Oct-19	52,468.00	11,520.00	-	-	No	-	-	-	-	-	40,948.00	-	-	-
26	ASMAITHA WIRELESS TECHNOLOGIES PVT LTD	-	676,025.00	676,025.00	-	-	No	-	-	-	-	-	-	-	-	-
27	SIFY TECHNOLOGIES LTDS	-	3,150,435.72	3,150,435.72	-	-	No	-	-	-	-	-	0.00	-	-	-
28	POOJA JAISWAL	22-May-19	3,393.49	3,393.49	-	-	No	-	-	-	-	-	-	-	-	-
29	STRUCTURED FINANCIAL SERVICES	14-Dec-19	50,300.00	50,300.00	-	-	No	-	-	-	-	-	-	-	-	-
30	STELLAR INFORMATION TECHNOLOGY PVT. LTD.	-	3,240.00	3,240.00	-	-	No	-	-	-	-	-	-	-	-	-
31	SAM TECHNOLOGIES VENDOR CODE FOR RCL 6017230067 VENDOR CODE FOR MARCOM 536901	-	25,000.00	-	-	-	No	-	-	-	-	-	25,000.00	-	-	-
32	DRAWBRIDGE TOWERS LIMITED REPRESENTED BY DRAWBRIDGE, GLOBAL MACRO ADVISORS LLC ¹	-	399,993,000.00	-	-	-	No	-	-	-	-	-	399,993,000.00	-	-	-
33	GALLEON SPECIAL OPPORTUNITIES, MASTER FUND, SPC, LTD. GALLEON CROSSOVER SEGREGATED PORTFOLIO, C/O DELTA FS LIMITED, ¹	-	175,007,000.00	-	-	-	No	-	-	-	-	-	175,007,000.00	-	-	-
34	GALLEON SPECIAL OPPORTUNITIES, MASTER FUND, SPC, LTD. GALLEON ASIA CROSSOVER, SEGREGATED PORTFOLIO ¹	-	119,991,000.00	-	-	-	No	-	-	-	-	-	119,991,000.00	-	-	-
35	GALLEON TECHNOLOGY OFFSHORE, LTD. C/O DELTA FS LIMITED ¹	-	200,008,000.00	-	-	-	No	-	-	-	-	-	200,008,000.00	-	-	-
36	HSBC DAISY INVESTMENTS (MAURITIUS) LIMITED, C/O KROSS BORDER TRUST SERVICES LIMITED ¹	-	639,998,000.00	-	-	-	No	-	-	-	-	-	639,998,000.00	-	-	-
37	IIC LISPENARD R TOWER LIMITED, IQ EQ CORPORATE SERVICES (MAURITIUS) LTD, LES CASCADES BUILDING, EDITH CAVELL STREET, PORT LOUIS, REPUBLIC OF MAURITIUS, C/O DA CAPITAL LLC, 70 E 55TH ST, FLOOR 21, NEW YORK, NY 10022, USA ¹	-	100,004,000.00	-	-	-	No	-	-	-	-	-	100,004,000.00	-	-	-
38	IIC POND VIEW R TOWER LIMITED, IQ EQ CORPORATE SERVICES (MAURITIUS) LTD, LES CASCADES BUILDING, EDITH CAVELL STREET, PORT LOUIS, REPUBLIC OF MAURITIUS, C/O DA CAPITAL LLC, 70 E 55TH ST, FLOOR 21, NEW YORK, NY 10022, USA ¹	-	100,004,000.00	-	-	-	No	-	-	-	-	-	100,004,000.00	-	-	-
39	INVESTMENT PARTNERS B (MAURITIUS) LIMITED ¹	-	200,008,000.00	-	-	-	No	-	-	-	-	-	200,008,000.00	-	-	-
40	QUANTUM (M) LIMITED ¹	-	200,008,000.00	-	-	-	No	-	-	-	-	-	200,008,000.00	-	-	-
41	RIVENDELL PE LLC (FORMERLY KNOWN AS NSR PE MAURITIUS LLC), 4TH FLOOR, TOWER A, I CYBER CITY, EBENE, MARUITIUS ¹	-	165,002,000.00	-	-	-	No	-	-	-	-	-	165,002,000.00	-	-	-
	Total		2,343,743,246.28	38,486,770.79									2,305,256,475.49			

*The aforesaid list includes the claims provided to us by the IRP as well as claims received till March 04, 2020 either through e-mail and / or physically.

1. In relation to the claim submitted by ten Minority Shareholders of RITL amounting c. INR 230 crores, we understand from the NCLT order dated June 29, 2018 that the parties had agreed to certain consent terms pursuant to which RCIL, RCOM and RITL had jointly and/or severally agreed to pay the minority shareholders (in proportionate basis) INR 230 crores within 180 days from "insolvency exit date". Further, "insolvency exit date" refers to the date on which the order initiating insolvency against RITL is either stayed or set aside. Although the order of May 15, 2018 passed by the NCLT initiating insolvency resolution process against RITL had been stayed, the said stay has been vacated later by the NCLAT. The obligation to make payment appears to be linked with the occurrence of insolvency exit date, which event no longer exists pursuant to the aforesaid vacation of stay. Accordingly, the said amounts are not admissible.

3. The relevant portion of the claim shown under head "Amount Rejected" includes (but not limited to):

- Claim pertaining to the entity other than the corporate debtor
- Claim pertaining to the period post May 7, 2019
- Claim for which payment has already been made as per the records of the corporate debtor
- Claims which are not contractually due
- Claim to the extent relevant supporting documents substantiating the claim amount not been provided